## Annexure-7

Name of the corporate debtor: SAALIM SHOES PRIVATE LIMITED; Date of commencement of Liquidation: 26th September 2025; List of creditors as on: 25.11.2025

## List of operational creditors (Government dues)

## (Amount in₹)

SI. No.	Government Claims	Name of creditor	Identification No.	Details of claim received		Details of claim admitted		Amount	Amount		_	Amount of	Amount	Amount of claim		
				Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	covered by security interest	covered by guarantee	related party?	share in CoC	contingent claim	of any mutual dues,	not admitted	claim under verification	,
1	EPF	Govt Claim		24.10.25	57,565,450	57,565,450	PF Dues including Interest & Damages	-	-	NA	-	-	-	-	-	-
2	GST	Govt Claim		24.10.25	19,783,150	19,783,150	Demand Outstanding	-	-	NA	-	-	-	-	-	-
3	TNEB	Govt Claim (Deemed Claim)		26.10.25	1,795,412	1,795,412	Non-payment of CC	-	-	NA	-	-	-	-	-	-
4	Sales Tax	Govt Claim (Deemed Claim)		2610.25	3,941,241	3,941,241	Non-payment of CST	-	-	NA	-	-	-	-	-	-
5	ESIC	Govt Claim (Deemed Claim)		26.10.25	25,019,841	25,019,841	Non-Payment of ESIC			NA				-		
6	Income Tax(TAN)	Govt Claim		24.10.25	4,809,460	4,809,460	TDS interest& Late filing fees			NA				-		
7	Income Tax(PAN)	Govt Claim		21.10.25	430,022,020	430,022,020	Outstanding Demand & Interest			NA				-		
8	DGFT	Govt Claim		24.10.25	50,000	50,000	Fiscal Penalty			NA				-		
		TOTAL			542,986,574	542,986,574								-		